

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:2166
ANSWERED ON:06.12.2012
PHYSICAL MONITORING OF MPLADS WORKS
Paswan Shri Kamlesh

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of the guidelines for physical monitoring of works executed under the MPLAD Scheme;
- (b) the details of the districts and States selected for the purpose of monitoring for the current year;
- (c) the criteria for their selection; and
- (d) the outcome of the monitoring work during the last two years and the current year?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) The broad guidelines given to the agency for physical monitoring of MPLADS works in various districts are given in Annexure-I.
- (b) The details of the districts and States selected for the purpose of monitoring for the current year are given in Annexure-II.
- (c) The districts have been selected on purely random sampling method based on Probability Proportional to Size Without Replacement (PPSWOR).
- (d) In their overall assessment through physical monitoring in various districts carried out during the period 2007-08 to 2010-11, the NABARD Consultancy Services (NABCONS) an independent agency engaged by the Ministry for physical monitoring, reported that the MPLAD Scheme is a unique scheme having the characteristic feature of decentralized development and has resulted in the creation of fairly good quality assets towards economic and social infrastructure, which has had an overall positive impact on the local economy, social fabric and physical environment.

Some deficiencies in implementation of MPLAD Scheme including sanction of ineligible works, encroachment, diversion of use, lack of maintenance, idle assets, incomplete works and poor use of assets, etc. have also been reported. The deficiencies reported have been taken up by the Ministry with the States/Districts for taking corrective action.

The physical monitoring for the current year is being undertaken in 100 districts.